GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4541 TO BE ANSWERED ON THE 23RD MARCH, 2021

MSP OF MAIZE

4541. SHRI SANTOSH KUMAR: SHRI KAUSHALENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) whether the Government has any plan to increase the Minimum Support Price (MSP) of maize:
- (b) whether the Government has set up any expert committee to examine costing of maize crops by farmers and accordingly take a decision for fixing MSP of maize;
- (c) whether farmers in Bihar specially in Purnea and Katihar districts are facing problems in the sale of their maize;
- (d) whether the Government has any plan to extend support to maize growing farmers to sell their maize and set proper MSP prices and if so, the details thereof; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government announces Minimum Support Price (MSP) for 22 mandated crops, **including maize**, on the basis of recommendations of Commission for Agricultural Costs & Prices (CACP) after considering the views of State Governments and Central Ministries/Departments concerned and other relevant factors. Government has fixed MSP of maize at Rs. 1850/- per quintal for 2020-21 season.

Cost of production is one of the important factors in the determination of MSPs. While recommending its price policy, the CACP considers all costs in a comprehensive manner. The estimates of cost of cultivation/cost of production are made available to CACP through the Central Sector Scheme "Comprehensive Scheme for Studying the Cost of Cultivation of Principal Crops". The data on cost of cultivation are collected with the help of State Agricultural Universities/Institutions located in various States.

(c) to (e): As per the extant guidelines for allocation, distribution and disposal of coarse grains procured by state agencies/ Food Corporation of India (FCI), the State Governments are allowed to procure coarse grains including maize from the farmers at MSP under the central pool with the prior approval of Government of India on the detailed procurement plan prepared by the State Governments in consultation with FCI. The whole quantity is distributed under Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS) in the State/UT. For Bihar, no valid procurement plan has been received in the last three years for procurement of coarse grain.

Procurement of Maize by State Agencies/FCI since 2017-18 is given below:

(As on 08.03.2021)

Year	Procurement (in MT)
2017-18	47794
2018-19	12103
2019-20	115138
2020-21	198829
